

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1174  
ANSWERED ON 10/03/2025**

**ESTABLISHMENT OF A NATIONAL AUTHORITY ON URBAN AND REGIONAL  
PLANNING**

**1174. SHRI S NIRANJAN REDDY:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether Government plans to implement the recommendation of setting up City Economic Development Councils (CEDCs) in cities with a population of one million and above, as suggested by the high-level committee on urban planning in 2024;
- (b) whether Government is considering to establish a National Authority on Urban And Regional Planning to be headed by Prime Minister, as recommended in the first report of the committee, to leverage the economic potential of cities; and
- (c) the steps being taken to ensure that State Governments have the necessary technical support and capacity-building resources to implement urban planning reforms effectively?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

(a) & (b): As per 12th Schedule of the Constitution of India, urban planning including town planning is the function of Urban Local bodies (ULBs)/ Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/ advisories.

The high-level committee on urban planning in its report has inter alia recommended for setting up of City-Level Economic Development Councils (CEDC) and National Urban Regional Urban Planning Authority. Setting up of CEDC comes under the purview of State/ ULBs. Town and Country Planning Organisation under the Ministry of Housing and Urban development is the organization at central level for providing technical assistance to States/Union Territories for urban and regional planning. There are no proposal, at present, for setting up of a separate national authority for urban and regional planning in this Ministry.

(c): MoHUA is supporting States/ Urban Local Bodies (ULBs) in capacity building activities through various Schemes of the Ministry such as Atal Mission for Rejuvenation and Urban Transformation (AMRUT), for improving the capacities of ULB functionaries, elected representatives, etc., which includes all sections of the society including women. Under AMRUT, against the target of 45000 functionaries, 57134 functionaries have already been trained so far.

Under AMRUT 2.0, capacity building programs are conducted for all stakeholders including contractors, plumbers, plant operators, students, women and citizens.

MoHUA has designated 4 Institutes in different regions as Centre of Excellence (CoE) in Urban Planning and Design, which inter alia impart certified trainings/ certified courses to Civil Servants, State Town Planners, Municipal Officials, practitioners/professionals, young students etc. These centres have been provided endowment funds of ₹ 250 crore each.

Besides, MoHUA has also designated 6 institutes as AMRUT Funded Centre of Urban Planning for Capacity Building. The role envisaged for these institutes inter alia include subject specific trainings to Municipal officials/ Town and Country Planning officials, augmenting capacity building of State / Local authorities and hand hold them in urban planning.

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